Declaration of Assets and Liabilities

Year 2023-2024

belonging to Bihar Legislative Assembly, Patna Service and presently working as UNDER SECRETARY of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.		Self	Spouse	Dependant-1	Dependant-2	Dependant
No			Name(S) NITU KUMARI	Name SOURYAJEET SINGH	Name	3 Etc. Name
(i)	Cash	40000/-	15000/	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PATNA	10000/- DEPOSIT SAVING, KOTAK MAHINDRA BANK	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	SBI LIFE INSURANCE Total Value-5 Lakhs	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	SCOOTY , CAR	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	NIL.	100 gms. GOLD, 50 gms SILVER	NIL.	NIL.	NIL.
vii)	Other assets, such as values of claims / interests	FREEZE, WASHING MACHINE, GYCER, LED TV, LAPTOP etc.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land in joint family	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	nil.	NIL.	NIL.	NIL.	NÍL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	3 BHK FLAT , DANAPUR (PATNA)	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 20.02.2025 52 LAKH	
(a)	(i) Loans from Banks	55 LAKH ,SBI,Indian Overseas Bank		
	(ii) Loans from financial institutions	Bally to the		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			
	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
(1)	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR - 2023 - 2024, INCOME TAX PAID - RS 90000		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	PAN NoAYBPK4109M		
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	No.		



C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :-

:-

:-

PTS/BLA-1090

Gender

M (M/F)

Date of Birth

1 4 1 1 1 9 7 4

(DD/MM/YYYY)

Class/Group

A (A/B/C)

Cadre

ADMINISTRATIVE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: VISHWAJEET KUMAR

Place: PATNA

Designation: UNDER SECRETARY

Date: 20/02/2025

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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